

(ii) Engaged in Factories

Shri B. Ramesh Managing Partner, Bharath Tobacco Trading Co. P.B. Road, P.B. No. 46, Nipani - 591237 Karnataka.

H. SUCH ADDITIONAL PERSONS AS MAY, FROM

TIME TO TIME, BE NOMINATED BY GOVERNMENT OF INDIA

1. Shri Damodar Prasad Sharma, Shri Kalayan Arogya Sadan, Bajaj Gram, Sanwali (Rajasthan).
2. Shri Onkar Singh Tak, Advocate, Mayapura, Mandore, Jodhpur (Rajasthan)
3. Shri S. Raja Ram, 37, Sriramnagar North St., Alwarpet, Madras - 600 018
4. Shri N.P. Singh, Bungalow Garh, Darbhanga - 846004 (Bihar).
5. Shri Annarao B. Patil Ex-MLA, At Fost Korehallik, Tal. Aland, Distt. Gulbarga Karnataka.
6. Shri George Varghese, Special Correspondent, United News of India (UNI), 30, Samachar Apartments, Mayur Vihar-I, New Delhi -91.
7. Shri D.P. Giri Babu, Tobacco Farmer, Mangamor Road, Sunder Nagar, Ongole, Andhra Pradesh.
8. Shri P. Ganesh Kumar Raja, Advocate (Legal Cell Convenor). D.C.P. Colony, Dharmapuri Distt. Tamil Nadu - 636701.
9. Shri Sanjay Jain, I-5 Fine Home Apartments Mayur Vihar-I New Delhi - 110 091.
10. Shri A.M. Ansari, 93/71, Rajbi Road, Kanpur - 208001

IV. Member Secretary

Director, Directorate of Tobacco Development, 27, Eldams Road, Toynampet, Madras - 600 018.

V. Special Invitees

As decided by the Council having regard to the expertise or experience of the Special invitee necessary for helping the Council in its deliberations.

Ratification of Treaty Signed on Terrorism

1290. SHRI MOHAN RAWALE : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of countries with which India has signed treaty/agreement to combat terrorism and the number of treaties ratified so far;

(b) the names of countries with which India has signed treaty in this regard but the same has not, so far, been ratified; and

(c) the time by which these treaties are likely to be ratified?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) India has signed extradition treaties, mutual legal assistance agreements and other specific agreements to combat terrorism and organised crime etc., Extradition treaties exist with Canada, UK, Netherlands, Belgium, Nepal, Bhutan and USA. Mutual legal assistance treaties have been signed with UK, Canada, Turkey and Switzerland. The agreements with Russian Federation, Bulgaria, Egypt, Romania are aimed at combating international terrorism, organised crime international illegal economic activities and illicit trafficking in narcotic drugs and psychotropic substances.

The treaties with Canda, UK, Netherlands, Belgium

Nepal, Bhutan, USA, Turkey, Switzerland and Russian Federation are currently in force.

(b) and (c) : Treaties with Bulgaria, Romania and Egypt will enter into force on the date of exchange of notification by India and the respective country, conforming their domestic legal procedures. The Notifications are being issued shortly.

[Translation]

Drinking Water Scarcity in Villages

1291. SHRI MAHESH KANODIA :
SHRI KUNJEE LAL :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of latest survey conducted about the problem villages and places having drinking water scarcity in the country, State-wise;

(b) the details of places fully covered/not covered in the States of Uttar Pradesh, Bihar, Rajasthan and Gujarat;

(c) the details of estimated funds required for the purpose;

(d) the State-wise details of funds allocated for these schemes for 1996-97;

(e) the State-wise number of villages/places likely to be fully covered by the end of Eighth Five Year Plan ; and

(f) the number of remaining villages/places covered in the next Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT); (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) and (b) . The Statement showing the details of not covered (NC), fully covered (FC) and partially covered (PC) habitations as on 1.4.1994 and target for 1995-96 is attached.

(c) The tentative financial requirements to cover these not covered and partially covered habitations are approximately Rs. 12048.95 crores.

(d) The funds for 1996-97 have not been allocated so far.

(e) All the not covered habitation and Partially covered habitations (with less than 10 (LPCD) are expected to be covered during Eighth Five Year Plan.

(f) All the remaining partially covered habitations will be covered during the Ninth Five Year Plan.

STATEMENT

Status of Habitations As on 1.4.94 and 1.4.95

Sl. No.	State/UT	Status as on 1.4.94			Coverage during 1994-95			Status as on 1.4.95			Targetted coverage during 1995-96				
		NC	PC	FC	Total	NC	PC	Total	NC	PC	FC	Total	NC	PC	Total
1	Andhra Pr	4055	195096	44033	67684	2519	255	2774	1536	19341	46807	67684	1536	1564	3100
2	Arunchal Pr	465	710	1271	2446	148	0	148	317	710	1419	2446	150	0	150
3	Assam	13660	24462	32547	70669	800	736	1536	12860	23726	34083	70669	1500	0	1500
4	Bihar	21542	24376	159516	205436	0	7185	7185	21542	17191	166703	205436	10000	7621	17621
5	Goa	60	140	205	405	0	62	62	60	78	267	405	21	33	54
6	Gujarat	1318	8981	19970	30269	37	427	464	1281	8554	20434	30269	100	400	1100
7	Haryana	0	3420	3064	6484	0	845	845	0	2575	3909	6484	0	1000	1000
8	Himachal Pr.	6402	12878	24502	43781	538	262	800	5864	12616	25302	43781	825	100	925
9	J & K	1278	3988	2397	7763	107	0	107	1271	3988	2504	7763	350	0	350
10	Karnataka	6086	21504	29092	56682	8	4927	4935	6078	16577	34027	56682	3500	6914	10414
11	Kerala	1140	8492	87	9719	0	214	214	1140	8278	301	9719	301	764	1065
12	Madhya Pr.	13976	36840	76268	127083	1121	11017	12138	1285	25823	88406	127083	9000	0	9000
13	Maharashtra	2960	23002	51162	77124	2758	4070	6828	202	18932	57990	77124	202	5798	6000
14	Manipur	608	1105	1102	2815	86	84	170	522	1021	1272	2815	190	120	310
15	Meghalaya	1506	2014	4356	7876	223	140	363	1283	1874	4719	7876	526	80	606
16	Mizoram	42	624	254	919	0	222	222	42	402	476	919	42	198	240
17	Nagaland	358	787	159	1304	0	0	0	358	787	159	1304	124	0	124
18	Orissa	10278	23520	40433	74231	4914	2437	7351	5364	21083	47784	74231	5000	1000	6000
19	Punjab	6113	345	6340	12797	426	0	426	5687	345	6766	12797	684	0	684
20	Rajasthan	16988	18942	45843	81773	1460	1594	3054	15528	17348	48897	81773	4000	500	4500
21	Sikkim	80	1177	422	1679	0	66	66	80	1111	488	1679	50	38	88
22	Tamil Nadu	720	45291	20604	66615	172	3636	3808	548	41655	24412	66615	548	1952	2500
23	Tripura	1800	2823	2789	7412	537	73	610	1263	2750	3399	7412	703	92	795
24	Uttar Pradesh	23250	113969	137421	274641	3719	7564	11283	19531	106405	148704	274641	10285	2668	12953
25	West Bengal	6178	21221	42978	80377	3973	1399	5372	2205	29822	48350	80377	2205	3373	5578
26	A&N Islands	11	100	393	504	0	20	20	11	80	413	504	0	15	15
27	D&N Haveli	0	0	0	0	0	112	112	0	0	0	0	0	12	12
28	Daman & Diu	0	0	0	0	0	11	11	0	0	0	0	0	29	29
29	Delhi	1	61	138	200	0	0	0	1	61	138	200	0	0	0
30	Lakshadweep	0	10	1	11	0	2	2	0	8	3	11	0	5	5
31	Pondicherry	0	0	0	0	0	28	28	0	0	0	0	0	28	28
Total		140975	430377	747347	1318699	23546	47388	70934	117429	383140	81830	1318699	52442	34304	86746

N.C.=Not covered

P.C.=Partially covered

F.C.=Fully covered